

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2981
TO BE ANSWERED ON 21.03.2018**

**MEETINGS AND REPORT OF MONITORING COMMITTEE ON
CONSTRUCTION WORKERS' FUND**

2981. SHRI B. K. HARIPRASAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) how many times has the Centre's Monitoring Committee for proper utilisation of the construction workers' corpus met since its inception in September, 2015 and whether the committee has submitted any report as yet; and**
- (b) if so, the details thereof and if not, by when it is expected to submit the same?**

ANSWER

**MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The Monitoring Committee, under the Chairpersonship of Secretary (Labour and Employment) has been holding regular meetings. The Committee meetings have been held on 23.11.2015, 06.01.2016, 06.04.2016, 21.07.2016, 20.12.2016, 09.05.2017, 29.08.2017 and 12.12.2017. The Committee directly interacts with the Principal Secretary/ Secretary/Commissioner, Labour of all the States/ UTs in the meetings to take State-wise stock of progress/constraints in implementation of the welfare provisions of the BOCW Act and utilization of the Cess fund for the purpose. The proceedings of the meetings in the form of minutes are circulated to the States/UTs for follow up action and compliance.
